

(a) whether Government have had under consideration the question of rationalising the law governing the house owner and tenant relationship ; and

(b) if so, what decision has been taken in this regard and whether any legislation for the purpose is proposed to be brought before the Parliament ?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAMMED USMAN ARIF) :
(a) Yes, Sir.

(b) The amending bill will be brought before the Parliament after the details are finalised.

Increase in Price of Sugar, Rice, and Wheat Supplied Through P.D.S.

448. SHRI MADHAVRAO SCINDIA :
SHRI SATYAGOPAL MISRA :
SHRI RASHEED MASOOD :
SHRI RAJNATH SONKAR SHASTRI :
SHRI B.D. SINGH :

Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether it is a fact that the prices of levy sugar, rice and wheat distributed through public distribution system have lately been increased ;

(b) if so, to what extent and the reasons for the increase ; and

(c) whether this has resulted in general price rise especially with regard to consumer goods and if so, to what extent ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF ELECTRONICS AND IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (DR. M.S. SANJEEVI RAO) : (a) and (b). The issue prices of all varieties of rice have been increased by Rs. 20/- per quintal with effect from 16.1.84, that of wheat by Rs. 1/- per quintal with effect from 15.4.83 and that of sugar by Rs. 25/- per quintal with effect from 1.2.84. Issue prices were increased to neutralise the

effect of increased support prices in the case of paddy and wheat and to offset the increased cost of production in the case of sugar.

(c) Issues of wheat, sugar and rice, are made through the public distribution system at highly subsidised rates. The present increase in their issue prices, is not likely to contribute to any overall increase in the market prices of consumer goods.

Development of Industrial Estate Violating NCR Plan

449. SHRI MADHAVRAO SCINDIA :
Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether a sub-group in his Ministry has in a paper pointed out that development of industrial estates like NOIDA and Kundli has been made in complete violation of the National Capital Region concept ;

(b) if so, the details of the points made out in the paper ; and

(c) Government's reaction thereto ?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAMMED USMAN ARIF) :
(a) Yes.

(b) Neither NOIDA nor Kundli were envisaged for development in the Delhi Master Plan of 1962 and the NCR Plan approved in 1973 by the Advisory High Powered Board.

(c) The Government is making efforts to persuade the neighbouring States of U.P. and Haryana to limit NOIDA's population to 5 lakh by 2001 AD and discourage the development of Kundli beyond its present level respectively.

Ban on Export of Farm Produce

450. SHRI MADHAVRAO SCINDIA :
Will the Minister of AGRICULTURE be pleased to state :

(a) whether National Agriculture

Cooperative Marketing Federation of India Limited (NAFED) has demanded that private trade in exports of primary agricultural products be banned to eliminate unfair trade practices ; and

(b) if so, Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : (a) and (b). For raising export of agricultural commodities, National Agricultural Cooperative Marketing Federation of India Limited (NAFED) has made some suggestions which include the need for maintaining continuity of exports, assured quality of the commodities exported and constant watching of international markets. In this context, NAFED has considered, inter-alia, that maintenance of quality and constant upgrading of it to meet the requirements of the importing countries can be achieved by such organisations at the national level like the NAFED. Further, farmers would need to be assured of a fair/reasonable price so as to motivate them to produce commodities of requisite quality for export. NAFED has suggested that these aspects could be taken care of by involving organisations like NAFED in agricultural exports. The Government are conscious of the various suggestions made by NAFED and they are kept in view while formulating the policy for exports of various agricultural commodities.

Construction of Sone Lift Canal, Kanhar Dam, Bakhar Belan Dhowa Pump Canal

451. SHRI RAM PYARE PANIKA : Will the Minister of IRRIGATION be pleased to state :

(a) whether Government are aware that due to lack of funds, State Government of U.P. have stopped the work of Sone Lift Canal, the Construction of Kanhar Dam, Bakhar Belan diversion and Dhowa pump canal in Mirzapur district in which more than 50 per cent of the total sanctioned money has already been spent ;

(b) if so, what action Central Government are going to take to remove the constraints to complete the above projects,

which aim to benefit the drought flood area ;

(c) whether Government are considering to sanction a special fund for the project ; and

(d) if so, to what extent ?

THE MINISTER OF STATE OF THE MINISTRY OF IRRIGATION (SHRI RAM NIWAS MIRDHA) : (a) to (d). The works on all these projects are progressing. Upto March 1984, an expenditure of Rs. 20.73 crores on Kanhar Irrigation Project and Rs. 16.46 crores on Sone Lift Canal Project would be incurred as against the latest estimated cost of Rs. 89.47 and Rs. 28.47 crores respectively. The State have proposed Rs. 1 crore to each of these projects for the next year 1984-85. As regards Bakhar Belan Diversion Scheme and Dhowa Pump Canal, it is intimated by the State Government that these works had been earlier taken up under Drought Prone Area Programme and the balance works on these projects are now being taken up under major and medium irrigation programme. An outlay of Rs. 31 lakhs has been proposed for Bakhar Belan Scheme during 1984-85 and the scheme is expected to be completed with this outlay and in regard to Dhowa Pump Canal, a provision of Rs. 60 lakhs is made for 1984-85 and this scheme is likely to be completed in 1985-86.

Irrigation being a State subject, irrigation schemes are funded and executed by the States themselves. Central assistance is provided in the form of block loans and grants for the State as a whole and is not related to any Sector of Development or Project.

उचित दर दुकानदारों की कमीशन बढ़ाने की मांग

452. श्री रामप्यारे पनिका : क्या खाद्य और नागरिक पूर्ति मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सच है कि उचित दर दुकानदारों ने अपने कमीशन में वृद्धि करने की मांग की है;

(ख) यदि हां, तो क्या सरकार द्वारा उनकी